NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.74/BB/ 2017	-	For hearing	230-232	Machani Ramesh Heritage Pvt. Ltd.

SL. NAME (IN CAPITAL) SIGNATURE NO. & PHONE NUMBER REPRESENTATION TO WHOM

Penkel . K. Agus

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<u>ORDER</u>

Counsel for Petitioner is present. Again he requested time to file consent Affidavit of secured creditors. List it on 17/11/2017.

Member (T)

Member (J)